

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

MEETING NUMBER : 15/82-ALC4/2009 **MEETING DATE** : 07.07.2009

The Meeting No.15/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 7.7.2009 was actually held on **21.07.2009** under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
2. Shri Rajinder Pal Singh, Dy. DGFT

1	Case No.: 2/4/85-ALC3/2007	Party Name:HEINZ INDIA PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/85/050/00259/AM07/	RLA File :03/94/040/01338/AM07/	Lic.No/Date:0310424928 29.03.2007	Defer Date:18.08.2009
	Decision :Committee decided to defer case for 18.8.2009 for comments of MFPI.			

2	Case No.: 19/23/83-ALC1/2007	Party Name:SEQUENT SCIENTIFIC LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/83/050/00655/AM08/	RLA File :07/24/040/00234/AM08/	Lic.No/Date:0710052301 04.07.2007	Defer Date:04.08.2009
	Decision :The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

3	Case No.: 800/24/83-ALC1/2007	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/83/050/00758/AM08/	RLA File :05/24/040/00285/AM08/	Lic.No/Date:0510206332 16.07.2007	Defer Date:18.08.2009
	Decision : Committee deferred case for 18.8.2009 for comments of Department of Pharmaceuticals.			

4	Case No.: 35/27/83-ALC1/2007	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/83/050/01109/AM08/	RLA File :34/24/040/00089/AM08/	Lic.No/Date:3410019570 05.09.2007	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

5	Case No.: 109/42/82-ALC4/2007	Party Name:GLAND PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00445/AM08/	RLA File :09/24/040/00356/AM08/	Lic.No/Date:0910032089 14.11.2007	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

6	Case No.: 7/45/82-ALC4/2007	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/00470/AM08/	RLA File :09/24/040/00456/AM08/	Lic.No/Date:0910032740 28.01.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

7	Case No.: 17/46/82-ALC4/2007	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00571/AM08/	RLA File :03/94/040/01117/AM08/	Lic.No/Date:0310461019 14.02.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

8	Case No.: 57/6/82-ALC4/2008	Party Name:CORAL DRUGS PVT. LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00140/AM09/	RLA File :05/24/040/00884/AM08/	Lic.No/Date:0510217198 28.02.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DC (MSME).			

9	Case No.: 6/13/83-ALC1/2008	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/83/050/00357/AM08/	RLA File :09/24/040/00235/AM08/	Lic.No/Date:0910032372	

	HQ File :01/82/050/00337/AM09/	RLA File :07/24/040/00333/AM08/	Lic.No/Date:0710033373 17.03.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

10	Case No.: 40/11/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00360/AM09/	RLA File :09/24/040/00520/AM08/	Lic.No/Date:0910033434 24.03.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

11	Case No.: 62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:18.08.2009
	Decision : Committee decided to forward a copy of application to DOP and defer the case for 18.8.2009 for their comments.			

12	Case No.: 39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	Lic.No/Date:0310466954 01.04.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in meeting No. 12/82 and deferred for 4.8.2009.			

13	Case No.: 79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988 01.04.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009. It was also decided to forward a copy of application to DOP for comments.			

14	Case No.: 77/11/82-ALC4/2008	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00397/AM09/	RLA File :07/24/040/00883/AM08/	Lic.No/Date:0710056843 09.04.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Dept. of C &PC.			

	Case No : 17/15/82-ALC4/2008	Party Name:FMAMI LIMITED	Meet No/Date:15/82-ALC4/2009	Status: Deferred
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15	Case No.:15/17/82-ALC4/2008	Party Name:EMILIA LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088 25.06.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DC(MSME).			

16	Case No.:2/17/82-ALC4/2008	Party Name:SUPREEM PHARMACEUTICALS MYSORE PVT LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00726/AM09/	RLA File :07/24/040/00173/AM09/	Lic.No/Date:0710058403 09.07.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DC(MSME).			

17	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576 11.07.2008	Defer Date:18.08.2009
	Decision : Committee considered the case as per agenda and decided to call for technical details as per Appendix 33 from the firm and defer case for 18.8.2009.			

18	Case No.:11/19/82-ALC4/2008	Party Name:VITAL LABORATORIES PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00787/AM09/	RLA File :03/95/040/00350/AM09/	Lic.No/Date:0310479369 18.07.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DC (MSME).			

19	Case No.:16/19/82-ALC4/2008	Party Name:SHASUN CHEMICALS & DRUGS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00792/AM09/	RLA File :04/24/040/00107/AM09/	Lic.No/Date:0410097567 28.07.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

20	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00819/AM09/	RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

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Case No.:1/21/82-ALC4/2008	Party Name:AROMA AROMATICS & FLAVOURS		Meet No/Date:15/82-ALC4/2009 07.07.2009		Status:Approved.
HQ File :01/82/050/00856/AM09/	RLA File :05/24/040/00274/AM09/		Lic.No/Date:0510225070 07.08.2008		
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C & PC conveyed vide U.O. No. 14010/19/2009-Ch.II dated 16.6.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower :-					
Export Product	Export Quantity	S.No.	Import Item	Quantity allowed	
Veratraldehyde	1.00 Kg.	1	Vanillin	1.06 Kg.	
RA concerned may take further necessary action as per above decision of NC.					

22	Case No.:7/22/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00870/AM09/	RLA File :03/94/040/00393/AM09/	Lic.No/Date:0310481979 08.08.2008	Defer Date:18.08.2009
	Decision :Committee decided to defer the case for 18.8.2009 for comments of DOP.			

23	Case No.:10/39/82-ALC4/2008	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01380/AM09/	RLA File :03/94/040/00214/AM09/	Lic.No/Date:0310482603 14.08.2008	
	Decision :The case has already been considered in NC Meeting No.10/82 and approved.			

24	Case No.:25/22/82-ALC4/2008	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00888/AM09/	RLA File :07/24/040/00246/AM09/	Lic.No/Date:0710059109 14.08.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Dept. of C&PC.			

25	Case No.:39/22/82-ALC4/2008		Party Name:CIPLA LIMITED		Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00902/AM09/		RLA File :03/94/040/00451/AM09/		Lic.No/Date:0310482900 18.08.2008	Defer Date:18.08.2009

Decision :Committee decided to defer the case for 18.8.2009 for comments of DOP.

26	Case No.:1/23/82-ALC4/2008	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00905/AM09/	RLA File :09/24/040/00210/AM09/	Lic.No/Date:0910035105 21.08.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

27	Case No.:20/23/82-ALC4/2008	Party Name:APITHECARY PHARMA PVT LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00924/AM09/	RLA File :09/24/040/00604/AM08/	Lic.No/Date:0910035124 25.08.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

28	Case No.:2/24/82-ALC4/2008	Party Name:TECKBOND LABORATORIES PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Rejected
	HQ File :01/82/050/00935/AM09/	RLA File :09/24/040/00227/AM09/	Lic.No/Date:0910035160 28.08.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and closed.			

29	Case No.:7/41/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01447/AM09/	RLA File :04/24/040/00138/AM09/	Lic.No/Date:0410098239 28.08.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

30	Case No.:15/24/82-ALC4/2008	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00948/AM09/	RLA File :09/24/040/00228/AM09/	Lic.No/Date:0910035181 29.08.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

31	Case No.:6/24/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
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	HQ File :01/82/050/00939/AM09/	RLA File :02/24/040/00145/AM09/	Lic.No/Date:0210116684 29.08.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Petro-chemical Division.			

32	Case No.:10/41/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01450/AM09/	RLA File :09/24/040/00199/AM09/	Lic.No/Date:0910035198 01.09.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

33	Case No.:5/25/82-ALC4/2008	Party Name:RAY CHEMICALS PRIVATE LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00985/AM09/	RLA File :07/24/040/00301/AM09/	Lic.No/Date:0710059596 08.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82and approved.			

34	Case No.:15/26/82-ALC4/2008	Party Name:TECKBOND LABORATORIES PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01012/AM09/	RLA File :09/24/040/00247/AM09/	Lic.No/Date:0910035265 12.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

35	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

36	Case No.:17/27/82-ALC4/2008	Party Name:ORGANICA AROMATICS PVT LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved.
	HQ File :01/82/050/01034/AM09/	RLA File :07/24/040/00280/AM09/	Lic.No/Date:0710059944 19.09.2008	
	Decision : Committee considered case as per agenda and in light of written comments of Dept. of C & PC conveyed vide U.O. No. 14010/132/2004-Ch.III dated 19.3.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied			

for by firm whichever is lower :-

Export Product	Export Quantity	S.No.	Import Item	Quantity allowed
Alpha Damascone	1.00 Kg.	1	Citral	1.583 Kg.
Beta Damascone	1.00 Kg.	1	Citral	1.583 Kg.

RA concerned may take further necessary action as per above decision of NC.

37	Case No.:23/27/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01040/AM09/	RLA File :09/24/040/00240/AM09/	Lic.No/Date:0910035350 22.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

38	Case No.:25/27/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01042/AM09/	RLA File :09/24/040/00243/AM09/	Lic.No/Date:0910035352 22.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82and approved.			

39	Case No.:2/28/82-ALC4/2008	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01051/AM09/	RLA File :09/24/040/00479/AM08/	Lic.No/Date:0910035368 23.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

40	Case No.:3/28/82-ALC4/2008	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01052/AM09/	RLA File :09/24/040/00478/AM08/	Lic.No/Date:0910035370 23.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

41	Case No.:4/28/82-ALC4/2008	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01053/AM09/	RLA File :09/24/040/00245/AM09/	Lic.No/Date:0910035373 23.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

42	Case No.:5/28/82-ALC4/2008	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01054/AM09/	RLA File :09/24/040/00242/AM09/	Lic.No/Date:0910035376 23.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

43	Case No.:13/28/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01062/AM09/	RLA File :03/95/040/00515/AM09/	Lic.No/Date:0310487728 24.09.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

44	Case No.:15/28/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01064/AM09/	RLA File :07/24/040/00340/AM09/	Lic.No/Date:0710060093 24.09.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

45	Case No.:28/28/82-ALC4/2008	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01077/AM09/	RLA File :09/24/040/00204/AM09/	Lic.No/Date:0910035464 29.09.2008	Defer Date:18.08.2009
	Decision : Committee decided to await reply to letter dated 9.7.2009 and defer the case for 18.8.2009.			

	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
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46			07.07.2009	
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.				

47	Case No.:21/29/82-ALC4/2008	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01103/AM09/	RLA File :08/24/040/00107/AM09/	Lic.No/Date:0810075122 01.10.2008	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.				

48	Case No.:47/29/82-ALC4/2008	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01129/AM09/	RLA File :03/95/040/00509/AM09/	Lic.No/Date:0310489309 07.10.2008	
Decision : The case has already been considered in NC Meeting No.10/82 and approved.				

49	Case No.:50/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01132/AM09/	RLA File :03/94/040/00655/AM09/	Lic.No/Date:0310489368 07.10.2008	Defer Date:18.08.2009
Decision : Committee decided to await reply from firm to the deficiency letter already issued and defer the case for 18.8.2009.				

50	Case No.:51/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01133/AM09/	RLA File :03/94/040/00529/AM09/	Lic.No/Date:0310489370 07.10.2008	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.				

51	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:04.08.2009
Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.				

52	Case No.: 60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

53	Case No.: 3/31/82-ALC4/2008	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01160/AM09/	RLA File :13/24/040/00012/AM09/	Lic.No/Date:1310027186 16.10.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

54	Case No.: 12/31/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01169/AM09/	RLA File :09/24/040/00235/AM09/	Lic.No/Date:0910035680 17.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

55	Case No.: 4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

56	Case No.: 9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to await reply from the firm to deficiency letter already issued and defer the case for 18.8.2009.			

57	Case No.: 2/32/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01177/AM09/	RLA File :03/94/040/00998/AM08/	Lic.No/Date:0310491143	Defer

		20.10.2008	Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Deptt. of C &PC.		

58	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Petro-chemical Division.			

59	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

60	Case No.:7/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01182/AM09/	RLA File :03/94/040/00721/AM09/	Lic.No/Date:0310491254 21.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

61	Case No.:9/32/82-ALC4/2008	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01184/AM09/	RLA File :03/95/040/00523/AM09/	Lic.No/Date:0310491293 21.10.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			
62	Case No.:15/32/82-ALC4/2008	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01190/AM09/	RLA File :09/24/040/00414/AM08/	Lic.No/Date:0910035687 22.10.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

63	Case No.:16/32/82-ALC4/2008	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01191/AM09/	RLA File :09/24/040/00368/AM08/	Lic.No/Date:0910035688 22.10.2008	
	Decision: The case has already been considered in NC Meeting No.10/82 and approved.			

64	Case No.:17/32/82-ALC4/2008	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01192/AM09/	RLA File :07/24/040/00411/AM09/	Lic.No/Date:0710060563 22.10.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

65	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

66	Case No.:24/32/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01199/AM09/	RLA File :07/21/040/00724/AM09/	Lic.No/Date:0710060647 23.10.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

67	Case No.:27/32/82-ALC4/2008	Party Name:GLAND PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01202/AM09/	RLA File :09/24/040/00084/AM09/	Lic.No/Date:0910035732 24.10.2008	Defer Date:18.08.2009

			27.10.2008	Date: 18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			
68	Case No.: 31/32/82-ALC4/2008	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01206/AM09/	RLA File :03/94/040/00662/AM09/	Lic.No/Date:0310491961 24.10.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			
69	Case No.: 32/32/82-ALC4/2008	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01207/AM09/	RLA File :13/24/040/00014/AM09/	Lic.No/Date:1310027220 24.10.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			
70	Case No.: 37/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01212/AM09/	RLA File :05/24/040/00465/AM09/	Lic.No/Date:0510229949 24.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			
71	Case No.: 38/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01213/AM09/	RLA File :05/24/040/00466/AM09/	Lic.No/Date:0510229951 24.10.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			
72	Case No.: 2/33/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01218/AM09/	RLA File :09/24/040/00143/AM09/	Lic.No/Date:0910035793 30.10.2008	Defer Date:18.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 18.8.2009.			
	Case No.: 7/33/82-ALC4/2008	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved

	HQ File :01/82/050/01225/AM09/	RLA File :03/95/040/00305/AM08/	Lic.No/Date:0310492297 31.10.2008	Defer Date:18.08.2009
77	Decision :Committee considered the case as per agenda and observed that Deptt. of C&PC vide their letter No. 14010/59/2006-CH-II dated 6.1.2009 has called for the following information from the firm:- (i) Authentic technical literature in support of yield in conversion of Acetone; (ii) CA certificate regarding past 3 years production of Isophorone and corresponding consumption of Acetone; and (iii) Collaborator's guaranteed norms for conversion of Acetone to Isophorone. The above information has not been received from the firm. It was decided to remind the firm to furnish the above information directly to Department of C&PC under intimation to DGFT within a period of 10days from the receipt of the letter. It was also decided to defer the case for 18.8.2009.			

78	Case No.:20/33/82-ALC4/2008	Party Name:TECKBOND LABORATORIES PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01236/AM09/	RLA File :09/24/040/00305/AM09/	Lic.No/Date:0910035843 05.11.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

79	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

80	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

81	Case No.:12/34/82-ALC4/2008	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01255/AM09/	RLA File :09/24/040/00319/AM09/	Lic.No/Date:0910035873	

01		07.11.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.		

82	Case No.:3/34/82-ALC4/2008	Party Name:ATUL LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01246/AM09/	RLA File :08/24/040/00159/AM09/	Lic.No/Date:0810075840 07.11.2008	Defer Date:18.08.2009
	Decision : Committee decided to forward a copy of application to DOP for comments and defer the case for 18.8.09.			

83	Case No.:5/35/82-ALC4/2008	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01261/AM09/	RLA File :03/94/040/00689/AM09/	Lic.No/Date:0310493655 11.11.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

84	Case No.:11/35/82-ALC4/2008	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01267/AM09/	RLA File :07/24/040/00441/AM09/	Lic.No/Date:0710061011 12.11.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

85	Case No.:15/41/82-ALC4/2008	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01455/AM09/	RLA File :03/95/040/00796/AM08/	Lic.No/Date:0310494005 12.11.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

86	Case No.:18/35/82-ALC4/2008	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01274/AM09/	RLA File :31/24/040/00205/AM09/	Lic.No/Date:3110036117 17.11.2008	
	Decision : Case has already been considered in Meeting No.10/82 and approved.			

87	Case No.:19/35/82-ALC4/2008	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01275/AM09/	RLA File :09/24/040/00287/AM09/	Lic.No/Date:0910035950 17.11.2008	Defer date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DC(MSME).			

88	Case No.:26/35/82-ALC4/2008	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01282/AM09/	RLA File :09/24/040/00323/AM09/	Lic.No/Date:0910035999 18.11.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

89	Case No.:32/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01472/AM09/	RLA File :03/94/040/00791/AM09/	Lic.No/Date:0310494617 18.11.2008	Defer Date:18.08.2009
	Decision : Committee decided to refer a copy of application to MFPI and defer the case for 18.8.09.			

90	Case No.:2/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01288/AM09/	RLA File :03/95/040/00674/AM09/	Lic.No/Date:0310494806 19.11.2008	Defer Date:18.08.2009
	Decision :Committee considered the case as per agenda and observed that Deptt. of C&PC vide their letter No. 14010/59/2006-CH-II dated 6.1.2009 has called for the following information from the firm:- (i) Authentic technical literature in support of yield in conversion of Acetone; (ii) CA certificate regarding past 3 years production of Isophorone and corresponding consumption of Acetone; and (iii) Collaborator's guaranteed norms for conversion of Acetone to Isophorone. The above information has not been received from the firm. It was decided to remind the firm to furnish the above information directly to Department of C&PC under intimation to DGFT within a period of 10days from the receipt of the letter. It was also decided to defer the case for 18.8.2009.			

91	Case No.:3/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01289/AM09/	RLA File :03/95/040/00676/AM09/	Lic.No/Date:0310494807 19.11.2008	Defer Date:18.08.2009
	Decision :Committee considered the case as per agenda and observed that Deptt. of C&PC vide their letter No. 14010/59/2006-CH-II dated 6.1.2009 has called for the following information from the firm:- (i) Authentic technical literature in support of yield in conversion of Acetone; (ii) CA certificate regarding past 3 years production of Isophorone and corresponding consumption of Acetone; and (iii) Collaborator's guaranteed norms for conversion of Acetone to Isophorone. The above information has not been received from the firm. It was decided to remind the firm to furnish the above information directly to Department of C&PC under intimation to DGFT within a period of 10days from the receipt of the letter. It was also decided to defer the case for 18.8.2009.			

92	Case No.:30/35/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01286/AM09/	RLA File :07/24/040/00460/AM09/	Lic.No/Date:0710061156 19.11.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82and deferred for 4.8.2009.			

93	Case No.:9/36/82-ALC4/2008	Party Name:SMRUTHI ORGANICS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01295/AM09/	RLA File :31/24/040/00215/AM09/	Lic.No/Date:3110036143 20.11.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

94	Case No.:18/36/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01304/AM09/	RLA File :05/24/040/00476/AM09/	Lic.No/Date:0510231282 21.11.2008	
	Decision : The case has already been considered in NC No.10/82 and approved.			

	Case No.:25/36/82-ALC4/2008	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01311/AM09/	RLA File :31/24/040/00407/AM08/	Lic.No/Date:3110036184	

95	HQ File :01/82/050/01311/AM09/	RLA File :01/24/040/00470/AM09/	Lic.No/Date:011006107 21.11.2008															
	Decision : Committee considered case as per agenda and in light of written comments of Dept. of C & PC conveyed vide U.O. No. 14010/111/2008-Ch.II dated 17.4.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower :-																	
	<table border="1"> <thead> <tr> <th>Item of export</th><th>Quantity</th><th>S.No.</th><th>Item of Imort</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>2,6 Xylidine</td><td>1 Kg.</td><td>1.</td><td>Phenol</td><td>0.913 Kgs.</td></tr> <tr> <td></td><td></td><td>2.</td><td>Methanol</td><td>0.622 Kgs.</td></tr> </tbody> </table>	Item of export	Quantity	S.No.	Item of Imort	Quantity	2,6 Xylidine	1 Kg.	1.	Phenol	0.913 Kgs.			2.	Methanol	0.622 Kgs.	RA concerned may take further necessary action as per above decision of NC.	
Item of export	Quantity	S.No.	Item of Imort	Quantity														
2,6 Xylidine	1 Kg.	1.	Phenol	0.913 Kgs.														
		2.	Methanol	0.622 Kgs.														

96	Case No.:11/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01330/AM09/	RLA File :07/24/040/00477/AM09/	Lic.No/Date:0710061336 26.11.2008	Defer date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

97	Case No.:6/37/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01325/AM09/	RLA File :05/24/040/00547/AM09/	Lic.No/Date:0510231616 26.11.2008	
	Decision : The case has already been considered in NC Meeting No.12/82and approved.			

98	Case No.:12/37/82-ALC4/2008	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01331/AM09/	RLA File :08/24/040/00172/AM09/	Lic.No/Date:0810076282 27.11.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009. It was decided to refer a copy of application to Deptt. of C&PC.			

99	Case No.:14/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01333/AM09/	RLA File :07/24/040/00470/AM09/	Lic.No/Date:0710061378 27.11.2008	Defer Date:04.08.2009

Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.

100	Case No.: 20/37/82-ALC4/2008	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01339/AM09/	RLA File :09/24/040/00312/AM09/	Lic.No/Date:0910036146 02.12.2008	Defer Date:04.08.2009
	Decision : Committee decided to defer the case for 4.8.09 for comments of DOP.			

101	Case No.: 23/37/82-ALC4/2008	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01342/AM09/	RLA File :03/94/040/00775/AM09/	Lic.No/Date:0310496208 02.12.2008	Defer Date:04.08.2009
	Decision : This case has already been considered in NC meeting No.12/82and deferred for 4.8.2009.			

102	Case No.: 28/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01347/AM09/	RLA File :05/24/040/00562/AM09/	Lic.No/Date:0510231994 02.12.2008	Defer Date18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

103	Case No.: 29/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01348/AM09/	RLA File :05/24/040/00566/AM09/	Lic.No/Date:0510231995 02.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

104	Case No.:4/38/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved	
	HQ File :01/82/050/01353/AM09/	RLA File :09/24/040/00337/AM09/	Lic.No/Date:0910036194 04.12.2008		
	Decision : Committee considered case as per agenda and in light of written comments of Dept. of C & PC conveyed vide U.O. No. 14010/107/2008-Ch.II dated 01.7.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower :-				
	Item of export	Quantity	S.No.	Item of Imort	Quantity
	Aspirin	1 Kg	1	Chlorine Acid 500/ (T.M.B)	1.28 Kg

	Allantoin (Powder) (C ₄ H ₆ N ₄ O ₃)	1 Kg.	1.	Glyoxylic Acid 50% (Liquid)	1.28 Kgs.
RA concerned may take further necessary action as per above decision of NC.					

105	Case No.:6/38/82-ALC4/2008	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01355/AM09/	RLA File :03/94/040/00763/AM09/	Lic.No/Date:0310496492 04.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

106	Case No.:7/38/82-ALC4/2008	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01356/AM09/	RLA File :03/94/040/00762/AM09/	Lic.No/Date:0310496493 04.12.2008	
	Decision : The case has already been approved in NC Meeting No.1/82 held on 8.4.2009.			

107	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

108	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to call for a copy of application from RA/firm and defer the case for 18.8.2009.			

109	Case No.:17/39/82-ALC4/2008	Party Name:CHEMOLUTIONS CHEMICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01387/AM09/	RLA File :03/94/040/00844/AM09/	Lic.No/Date:0310497153 10.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to await for the reply from firm and defer the case for 18.8.09			

Decision : Committee decided to await for the reply from firm and defer the case for 18.8.09.

110	Case No.:19/39/82-ALC4/2008	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01389/AM09/	RLA File :03/95/040/00662/AM09/	Lic.No/Date:0310497192 10.12.2008	
	Decision : Case has already been considered in NC Meeting No.10/82 and approved.			

111	Case No.:13/39/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01383/AM09/	RLA File :05/24/040/00527/AM09/	Lic.No/Date:0510232365 11.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

112	Case No.:23/39/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01393/AM09/	RLA File :03/95/040/00685/AM09/	Lic.No/Date:0310497268 11.12.2008	
	Decision : Case has already been considered in NC Meeting No.10/82 and approved.			

113	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

114	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

115	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

116	Case No.:10/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01429/AM09/	RLA File :03/94/040/00871/AM09/	Lic.No/Date:0310498562 17.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

117	Case No.:11/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01430/AM09/	RLA File :05/24/040/00568/AM09/	Lic.No/Date:0510232764 17.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

118	Case No.:8/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01427/AM09/	RLA File :03/94/040/00873/AM09/	Lic.No/Date:0310498344 17.12.2008	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

119

Case No.:18/40/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved	
HQ File :01/82/050/01437/AM09/	RLA File :03/95/040/00774/AM09/	Lic.No/Date:0310498677 18.12.2008		
Decision : Committee considered case as per agenda and in light of written comments of Dept. of Pharmaceuticals conveyed vide U.O. No. 35011/133/2009 PI-III dated 8.6.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower :-				
Export product	Export quantity	S.No.	Import item	Quantity allowed (Kgs.)
Cefixime	1 Kg	1	7-Phenylacelamido-3-chloromethyl Cephalosporanic Acid P-Methoxybenzyl Ester (GCLE).	1.555
		2.	Ammonia	0.395
		3.	Dimethyl Aniline	0.62
		4.	Formaldehyde	1.7419

5.	Phosphorus Pentachloride	0.88
6.	Soda Ash/Sodium Carbonate	0.2686
7.	Triphenyl Phosphine EDTA Disodium	1.22
8.	Ethylenediamine Tetra Acetic Acid Disodium Salt (E.D.T.A Disodium)	0.020
9.	Diethylthiophosphoryl-(Z)-2-(2-aminothiazol-4-Y1)-2-(Terbutoxycarbonyl)-Methoxyiminoacetate (DATMA)	0.923
10.	Activated Carbon	0.100
11.	N-Methyl Morpholine	0.120
12.	Celite	Not a raw material, not to be recommended
13.	Sodium Bicarbonate	0.6471
14.	Sodium Hydrosulphate	0.001
15.	Dimethyl Formamide	0.49
16.	Ethyl Acetate	5.98
17.	Methanol	3.69
18.	Methylene Chloride	16.57
19.	Methyl Isobutyl Ketone	0.42

RA concerned may take further necessary action as per above decision of NC.

120	Case No.:20/40/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01439/AM09/	RLA File :03/95/040/00788/AM09/	Lic.No/Date:0310498744 18.12.2008	
	Decision : The case has already been considered in NC Meeting No.12/82and approved.			

121	Case No.:1/41/82-ALC4/2008	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01441/AM09/	RLA File :31/21/040/00314/AM09/	Lic.No/Date:3110036554 18.12.2008	

		19.12.2008	
	Decision : The case has already been considered in NC Meeting No.12/82 and withdrawn.		

122	Case No.: 24/41/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date: 15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01464/AM09/	RLA File :03/95/040/00773/AM09/	Lic.No/Date:0310499481 23.12.2008	
	Decision : The case has already been considered in NC Meeting No.10/82 and approved.			

123	Case No.: 25/41/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date: 15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01465/AM09/	RLA File :03/95/040/00790/AM09/	Lic.No/Date:0310499484 23.12.2008	
	Decision : The case has already been considered in NC Meeting No.12/82 and approved.			

124	Case No.: 14/42/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date: 15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01492/AM09/	RLA File :22/24/040/00056/AM09/	Lic.No/Date:2210008531 24.12.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

125	Case No.: 35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date: 15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

126	Case No.: 3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date: 15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

127	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

128	Case No.:7/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01485/AM09/	RLA File :05/24/040/00623/AM09/	Lic.No/Date:0510233580 30.12.2008	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82and deferred for 4.8.2009.			

129	Case No.:20/42/82-ALC4/2008	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01498/AM09/	RLA File :09/70/040/00215/AM09/	Lic.No/Date:0910036571 05.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

130	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

131	Case No.:23/42/82-ALC4/2008	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01501/AM09/	RLA File :03/94/040/00905/AM09/	Lic.No/Date:0310501128 05.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

	Case No.:27/42/82-ALC4/2008	Party Name: ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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132			07.07.2009	
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DC(MSME).				

133	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DC(MSME).				

134	Case No.:29/42/82-ALC4/2008	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01507/AM09/	RLA File :03/94/040/00316/AM09/	Lic.No/Date:0310501151 05.01.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.				

135	Case No.:23/43/82-ALC4/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01532/AM09/	RLA File :05/24/040/00656/AM09/	Lic.No/Date:0510234079 06.01.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of Petrochemicals Division.				

136	Case No.:3/43/82-ALC4/2008	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved																
	HQ File :01/82/050/01512/AM09/	RLA File :03/94/040/00838/AM09/	Lic.No/Date:0310501369 06.01.2009																	
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C & PC conveyed vide U.O. No. 1410/50/2006-Ch-II dated 29.04.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower :-																				
<table border="1"> <thead> <tr> <th>Item of Export</th><th>Quantity of Export</th><th>Sr. No.</th><th>Item of Import</th><th>Quantity of Import in Kgs.</th></tr> </thead> <tbody> <tr> <td rowspan="3">Solid wetting Agent (RNB-51232/SR 1165 Containing 50% of Mono Ethylene Glycol</td><td rowspan="3">1 Kg</td><td>1.</td><td>Mono ethylene glycol</td><td>0.500 Kg.</td></tr> <tr> <td>2.</td><td>Sodium Diphenyl Oxide Disulfonate</td><td>0.180 Kg.</td></tr> <tr> <td>3.</td><td>Alkoxylated Alkanolamine</td><td>0.0200 Kg.</td></tr> </tbody> </table>					Item of Export	Quantity of Export	Sr. No.	Item of Import	Quantity of Import in Kgs.	Solid wetting Agent (RNB-51232/SR 1165 Containing 50% of Mono Ethylene Glycol	1 Kg	1.	Mono ethylene glycol	0.500 Kg.	2.	Sodium Diphenyl Oxide Disulfonate	0.180 Kg.	3.	Alkoxylated Alkanolamine	0.0200 Kg.
Item of Export	Quantity of Export	Sr. No.	Item of Import	Quantity of Import in Kgs.																
Solid wetting Agent (RNB-51232/SR 1165 Containing 50% of Mono Ethylene Glycol	1 Kg	1.	Mono ethylene glycol	0.500 Kg.																
		2.	Sodium Diphenyl Oxide Disulfonate	0.180 Kg.																
		3.	Alkoxylated Alkanolamine	0.0200 Kg.																

18% of sodium Diphenyl Oxide Disulfonate				
2% of Alkoxylated alkanolamine				
RA concerned may take necessary action as per above decision of NC.				

137

Case No.:7/43/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved	
HQ File :01/82/050/01516/AM09/	RLA File :03/94/040/00928/AM09/	Lic.No/Date:0310501583 06.01.2009		
Decision : Committee considered case as per agenda and observed that a similar case of this firm has been approved by Norms Committee No 1/82. Committee in light of earlier decision and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Lamivudine	1 Kg.	1.	(1',2'S,5'R)-Menthyl-5S-(Cytosine-1''-YL)-1,3-oxathiolane-2R-carboxylate/CME Compound	2.19 kg
		2.	Sodium Borohydride	0.48 kg
		3.	Dipotassium Hydrogen Phosphate	2.582 kg
		4.	Salicylic Acid	0.790 kg
		5.	Triethylamine	0.959 kg
		6.	Ethyl Acetate	4.242 kg
RA concerned may take further necessary action as per above decision of NC.				

138	Case No.:9/43/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Transferred
	HQ File :01/82/050/01518/AM09/	RLA File :03/95/040/00829/AM09/	Lic.No/Date:0310501586 06.01.2009	
	Decision : Committee considered the case as per agenda and observed that the export product is an Agricultural product. It was, therefore, decided to transfer the case to DES-VI.			

Case No.:13/43/82-ALC4/2008	Party Name:EMCURE PHARMACEUTICALS	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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139		LTD.	07.07.2009	
	HQ File :01/82/050/01522/AM09/	RLA File :31/24/040/00273/AM09/	Lic.No/Date:3110036930 07.01.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82and deferred for 4.8.2009.			

140	Case No.:17/43/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01526/AM09/	RLA File :03/94/040/00899/AM09/	Lic.No/Date:0310501723 07.01.2009	Defer Date: 18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

141	Case No.:21/43/82-ALC4/2008	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01530/AM09/	RLA File :34/24/040/00187/AM09/	Lic.No/Date:3410023164 07.01.2009	
	Decision : The case has already been considered in NC Meeting No.12/82 and approved.			

142	Case No.:1/44/82-ALC4/2008	Party Name:SPAN DIAGNOSTICS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01536/AM09/	RLA File :52/24/040/00028/AM09/	Lic.No/Date:5210025186 12.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of Biotechnology.			

143	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

144	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt. of C&PC.
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145	Case No.: 7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

146	Case No.: 9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			
147	Case No.: 4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

148	Case No.: 5/44/82-ALC4/2008	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01540/AM09/	RLA File :09/24/040/00350/AM09/	Lic.No/Date:0910036722 15.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

149	Case No.: 26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

	Case No.: 21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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150			07.07.2009	
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

151	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

152	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to call for a copy of application alongwith justification as per Appendix 33 from firm/RA and defer the case for 18.8.2009.			

153	Case No.:1/45/82-ALC4/2008	Party Name:ANUH PHARMA LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01565/AM09/	RLA File :03/94/040/00888/AM09/	Lic.No/Date:0310503352 21.01.2009	Defer Date:18.08.2009
	Decision : Committee considered the case as per agenda and decided to call from the firm (a)% age content of API in Export product and (b) relevant DML. The case stands deferred for 18.8.09.			

154	Case No.:10/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01574/AM09/	RLA File :09/24/040/00363/AM09/	Lic.No/Date:0910036805 22.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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155			07.07.2009	
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt. of C&PC.			

156	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

157	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

158	Case No.:13/45/82-ALC4/2008	Party Name:MERCK LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01577/AM09/	RLA File :03/95/040/00866/AM09/	Lic.No/Date:0310503731 23.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

159	Case No.:6/46/82-ALC4/2008	Party Name:PIONEER LABORATORIES PVT. LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01588/AM09/	RLA File :11/24/040/00069/AM09/	Lic.No/Date:1110019460 23.01.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.13/82 and deferred for 4.8.2009.			

160	Case No.:18/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01582/AM09/	RLA File :09/24/040/00368/AM09/	Lic.No/Date:0910036835 27.01.2009	Defer Date:18.08.2009

		21.01.2009	Date: 18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.		

161	Case No.:1/46/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01583/AM09/	RLA File :03/94/040/00969/AM09/	Lic.No/Date:0310504110 28.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

162	Case No.:3/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01585/AM09/	RLA File :08/24/040/00210/AM09/	Lic.No/Date:0810077671 28.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

163	Case No.:4/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01586/AM09/	RLA File :08/24/040/00211/AM09/	Lic.No/Date:0810077672 28.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

164	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

165	Case No.:13/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01595/AM09/	RLA File :09/24/040/00386/AM09/	Lic.No/Date:0910036903 29.01.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

166	Case No.:15/46/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01597/AM09/	RLA File :03/94/040/00985/AM09/	Lic.No/Date:0310504540 29.01.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

167	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

168

Case No.:20/46/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved	
HQ File :01/82/050/01602/AM09/	RLA File :09/24/040/00400/AM09/	Lic.No/Date:0910036934 30.01.2009		
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C & PC conveyed vide U.O. No. 1410/87/2003-Ch-II dated 10.12.2007 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower :-				
Item of export	Qty. of Export product	S.No.	Item of Import	Qty. of import item in Kgs.
Sodium Propyl Hydroxy Benzoate (BP) (Sodium Propyl Paraben)	1 Kg.	1.	Para Hydroxy Benzoic Acid	0.783
		2.	n-Propanol	0.440
RA concerned may take necessary action as per above decision of NC.				

Case No.:22/46/82-ALC4/2008	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
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169			07.07.2009	
	HQ File :01/82/050/01604/AM09/	RLA File :03/95/040/00854/AM09/	Lic.No/Date:0310504692 30.01.2009	
	Decision : The case has already been considered in NC Meeting No.13/82 and approved.			

170	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

171	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

172	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

173	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

174	Case No.:12/48/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01617/AM09/	RLA File :09/24/040/00382/AM09/	Lic.No/Date:0910036970 05.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

	Case No.:25/48/82-ALC4/2008	Party Name:VARTIN MEDIMPEX INC	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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175	Case No.:10/82/ALC4/2008	Party Name: TATON MEDICALS PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to refer a copy of application to DIPP and defer case for 18.8.09.			

176	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

177	Case No.:20/48/82-ALC4/2008	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01625/AM09/	RLA File :03/94/040/00959/AM09/	Lic.No/Date:0310506289 09.02.2009	
	Decision : Case has already been considered in NC No.12/82 and approved.			

178	Case No.:21/48/82-ALC4/2008	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01626/AM09/	RLA File :34/24/040/00153/AM09/	Lic.No/Date:3410023427 09.02.2009	Defer Date: 18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

179	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

180	Case No.:30/48/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Transferred
	HQ File :01/82/050/01635/AM09/	RLA File :03/95/040/00881/AM09/	Lic.No/Date:0310506216 09.02.2009	
	Decision : Committee considered the case as per agenda and observed that the export product is an Agricultural product. It was, therefore, decided to transfer the case to DES-VI.			

181	Case No.: 33/48/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01638/AM09/	RLA File :22/24/040/00064/AM09/	Lic.No/Date:2210008634 10.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to call for the complete description of Export Product from firm and defer the case for 18.8.09.			

182	Case No.: 34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

183	Case No.: 37/48/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01642/AM09/	RLA File :34/24/040/00199/AM09/	Lic.No/Date:3410023446 11.02.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

184	Case No.: 1/49/82-ALC4/2008	Party Name:AVON ORGANICS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01643/AM09/	RLA File :09/24/040/00416/AM09/	Lic.No/Date:0910037048 12.02.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

185	Case No.: 3/49/82-ALC4/2008	Party Name:MEGA FINE PHARMA PVT.LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01645/AM09/	RLA File :03/95/040/00929/AM09/	Lic.No/Date:0310506992 12.02.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

186	Case No.: 10/49/82-ALC4/2008	Party Name:EMSONS ORGANICS PVT.LTD;	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01652/AM09/	RLA File :22/24/040/00067/AM09/	Lic.No/Date:2210008652 13.02.2009	Defer Date:18.08.2009

Decision :Committee considered the case as per agenda and observed that the firm has been asked to furnish complete description of Export Product which is still awaited. It was decided to await reply from the firm and defer case for 18.08.2009.

187	Case No.:11/49/82-ALC4/2008	Party Name:AQUAPHARM CHEMICALS PVT.LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01653/AM09/	RLA File :31/24/040/00312/AM09/	Lic.No/Date:3110037348 13.02.2009	
	Decision : Case has already been approved in NC Meeting No.10/82.			

188	Case No.:12/49/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01654/AM09/	RLA File :34/24/040/00207/AM09/	Lic.No/Date:3410023501 13.02.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

189	Case No.:6/49/82-ALC4/2008	Party Name:ALMELO CHEMICALS(P) LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01648/AM09/	RLA File :09/24/040/00217/AM09/	Lic.No/Date:0910037065 13.02.2009	
	Decision : Case has already been considered in NC Meeting No.13/82 and approved.			

190	Case No.:7/49/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01649/AM09/	RLA File :09/24/040/00412/AM09/	Lic.No/Date:0910037066 13.02.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

191	Case No.:24/49/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01666/AM09/	RLA File :05/24/040/00723/AM09/	Lic.No/Date:0510236513 16.02.2009	
	Decision : The case has already been approved in NC Meeting No.10/82.			

	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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192			07.07.2009	
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:18.082009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.				

193	Case No.:25/49/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01667/AM09/	RLA File :04/24/040/00251/AM09/	Lic.No/Date:0410102460 18.02.2009	Defer Date: 04.08.2009
Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.				

194	Case No.:6/50/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01673/AM09/	RLA File :03/95/040/00826/AM09/	Lic.No/Date:0310508227 19.02.2009	
Decision : Case has already been approved in NC Meeting No.10/82.				

195	Case No.:7/50/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01674/AM09/	RLA File :09/24/040/00404/AM09/	Lic.No/Date:0910037127 19.02.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.				

196	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of Pharmaceuticals.				

197	Case No.:12/50/82-ALC4/2008	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01679/AM09/	RLA File :03/94/040/01303/AM08/	Lic.No/Date:0310508498 20.02.2009	
Decision : Case has already been approved in NC Meeting No.10/82.				

	Case No.:13/50/82-ALC4/2008	Party Name:APKEMA PEROXIDES INDIA	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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198	Case No.:15/50/82-ALC4/2008	Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2008 07.07.2009	Status:Deferred
	HQ File :01/82/050/01680/AM09/	RLA File :04/24/040/00105/AM09/	Lic.No/Date:0410102480 20.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.			

199	Case No.:7/49/83-ALC1/2008	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/83/050/01323/AM09/	RLA File :03/95/040/00723/AM09/	Lic.No/Date:0310508539 20.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			
200	Case No.:18/50/82-ALC4/2008	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01685/AM09/	RLA File :03/95/040/00868/AM09/	Lic.No/Date:0310508672 23.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

201	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to call for complete description of Export Product from firm and defer the case for 18.8.2009.			

202	Case No.:12/51/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01698/AM09/	RLA File :07/24/040/00632/AM09/	Lic.No/Date:0710063294 26.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

203	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

204

Case No.:7/51/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
HQ File :01/82/050/01693/AM09/	RLA File :03/95/040/00961/AM09/	Lic.No/Date:0310509338 26.02.2009	

Decision :Committee considered case as per agenda and in light of written comments of Dept. of Pharmaceuticals conveyed vide U.O. No. 35011/133/2009 PI-III dated 8.6.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower :-

Export product	Export quantity	S.No.	Import item	Quantity allowed (Kgs.)
Cefixime	1 Kg	1	7-Phenylacelamido-3-chloromethyl Cephalosporanic Acid P-Methoxybenzyl Ester (GCLE).	1.555
		2.	Ammonia	0.395
		3.	Dimethyl Aniline	0.62
		4.	Formaldehyde	1.7419
		5.	Phosphorus Pentachloride	0.88
		6.	Soda Ash/Sodium Cabonate	0.2686
		7.	Triphenyl Phosphine EDTA Disodium	1.22
		8.	Etylenediamine Tetra Acetic Acid Disodium Salt (E.D.T.A Disodium)	0.020
		9.	Diethylthiophosphoryl-(Z)-2-(2-aminothiazol-4-Y1)-2-(Terbutoxycarbonyl)-Methoxyiminoacetate (DATMA)	0.923
		10.	Activated Carbon	0.100
		11.	N-Methyl Morpholine	0.120
		12.	Celite	Not a raw material, not to be recommended
		13.	Sodium Bicarbonate	0.6471

14.	Sodium Hydrosulphate	0.001
15.	Dimethyl Formamide	0.49
16.	Ethyl Acetate	5.98
17.	Methanol	3.69
18.	Methylene Chloride	16.57
19.	Methyl Isobutyl Ketone	0.42

RA concerned may take further necessary action as per above decision of NC.

205	Case No.:8/51/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01694/AM09/	RLA File :09/24/040/00430/AM09/	Lic.No/Date:0910037213 26.02.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

206	Case No.:16/51/82-ALC4/2008	Party Name:KARNATAKA CHEMSYN LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01702/AM09/	RLA File :07/21/040/01209/AM09/	Lic.No/Date:0710063331 27.02.2009	
	Decision : The case has already been considered in NC Meeting No.12/82 and approved.			

207	Case No.:19/1/82-ALC4/2009	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01739/AM09/	RLA File :03/94/040/01036/AM09/	Lic.No/Date:0310510060 03.03.2009	
	Decision : The case has already been considered in NC Meeting No.13/82 and approved.			

208	Case No.:2/1/82-ALC4/2009	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01722/AM09/	RLA File :34/24/040/00210/AM09/	Lic.No/Date:3410023637 03.03.2009	
	Decision : The case has already been considered in NC Meeting No.13/82and approved.			

	Case No.:20/1/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07 07 2009	Status: Approved
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209	HQ File :01/82/050/01740/AM09/	RLA File :03/95/040/00954/AM09/	Lic.No/Date:0310510080 03.03.2009	
Decision : The case has already been considered in NC Meeting No.13/82 and closed as AA has been issued under para 4.7.1.				

210	Case No.:28/1/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01748/AM09/	RLA File :03/95/040/00963/AM09/	Lic.No/Date:0310510096 03.03.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.				

211	Case No.:6/1/82-ALC4/2009	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved															
	HQ File :01/82/050/01726/AM09/	RLA File :34/24/040/00215/AM09/	Lic.No/Date:3410023638 03.03.2009																
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/14/2005/Ch.II dated 25.6.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-																			
<table border="1"> <thead> <tr> <th>Name of export product</th><th>Quantity of Export product</th><th>S.No.</th><th>Name of Item of import</th><th>Quantity of import item in Kgs.</th></tr> </thead> <tbody> <tr> <td>Hexyl Salicylate</td><td>1 Kg.</td><td>1.</td><td>n-Hexanol</td><td>0.511</td></tr> <tr> <td></td><td></td><td>2.</td><td>Salicylic Acid</td><td>0.691</td></tr> </tbody> </table>					Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.	Hexyl Salicylate	1 Kg.	1.	n-Hexanol	0.511			2.	Salicylic Acid	0.691
Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.															
Hexyl Salicylate	1 Kg.	1.	n-Hexanol	0.511															
		2.	Salicylic Acid	0.691															
RA concerned may take necessary action as per above decision of NC.																			

212	Case No.:32/1/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01752/AM09/	RLA File :03/94/040/01072/AM09/	Lic.No/Date:0310510951 09.03.2009	
Decision : Case has already been approved in NC Meeting No.13/82.				

213	Case No.:33/1/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01753/AM09/	RLA File :03/94/040/01073/AM09/	Lic.No/Date:0310510953 09.03.2009	

	Decision : Case has already been approved in NC Meeting No.13/82.		
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214	Case No.: 34/1/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01754/AM09/	RLA File :03/94/040/00690/AM09/	Lic.No/Date:0310510957 09.03.2009	
	Decision : Case has already been approved in NC Meeting No.13/82.			

215	Case No.: 14/54/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01716/AM09/	RLA File :22/24/040/00071/AM09/	Lic.No/Date:2210008712 11.03.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

216	Case No.: 10/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01730/AM09/	RLA File :31/24/040/00321/AM09/	Lic.No/Date:3110037642 12.03.2009	
	Decision : Case has already been approved in NC Meeting No. 10/82.			

217	Case No.: 22/1/82-ALC4/2009	Party Name:RASHMI PHARMA PVT LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01742/AM09/	RLA File :09/24/040/00445/AM09/	Lic.No/Date:0910037360 12.03.2009	Defer Date:18.08.2009
	Decision : Case has already been considered in NC No.13/82 and deferred for 18.8.09.			

218	Case No.: 23/1/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01743/AM09/	RLA File :09/24/040/00448/AM09/	Lic.No/Date:0910037364 12.03.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC Meeting No.13/82 and deferred for 4.8.09.			

219	Case No.: 24/1/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01744/AM09/	RLA File :09/24/040/00451/AM09/	Lic.No/Date:0910037365	Defer

219		12.03.2009	Date:18.08.2009
	Decision : Committee decided to call for a copy of application alongwith technical justification as per Appendix 33 from firm/RA and defer the case for 18.8.2009.		

220	Case No.:25/1/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01745/AM09/	RLA File :09/24/040/00441/AM09/	Lic.No/Date:0910037366 12.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

221

Case No.: 40/1/82-ALC4/2009	Party Name:SAM FINECHEM LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved	
HQ File :01/82/050/01760/AM09/	RLA File :03/95/040/00988/AM09/	Lic.No/Date:0310511120 12.03.2009		
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/68/2002/Ch.III dated 08.05.2006 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-				
Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.
4 Amino 1,2,4 Triazole	1 Kg.	1.	Hydrazine Hydrate 80% (80% basis)	1.652 Kgm.
		2.	Formic Acid	1.216 Kgm.
RA concerned may take necessary action as per above decision of NC.				

222	Case No.:1/1/82-ALC4/2009	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01721/AM09/	RLA File :34/24/040/00225/AM09/	Lic.No/Date:3410023689 13.03.2009	
	Decision : Case has already been approved in NC Meeting No. 13/82.			

223	Case No.:45/1/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/01765/AM09/	RLA File :03/95/040/00984/AM09/	Lic.No/Date:0310511448 13.03.2009	
	Decision : Case has already been approved in NC Meeting No. 13/82.			

224	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.8.2009 for comments of DOP.			

225	Case No.:5/54/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01707/AM09/	RLA File :05/24/040/00746/AM09/	Lic.No/Date:0510237937 16.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.8.2009 for comments of DOP.			

226	Case No.:7/54/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01709/AM09/	RLA File :08/24/040/00233/AM09/	Lic.No/Date:0810078677 16.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.8.2009 for comments of DOP.			

227	Case No.:7/1/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01727/AM09/	RLA File :31/24/040/00327/AM09/	Lic.No/Date:3110037707 17.03.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC Meeting No. 13/82 and deferred for 4.8.2009.			

228	Case No.:11/54/82-ALC4/2008	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01713/AM09/	RLA File :08/24/040/00235/AM09/	Lic.No/Date:0810078764 18.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt. of C &PC.			

229	Case No.:12/54/82-ALC4/2008	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01714/AM09/	RLA File :05/24/040/00712/AM09/	Lic.No/Date:0510238226 18.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

230	Case No.:13/54/82-ALC4/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01715/AM09/	RLA File :05/24/040/00744/AM09/	Lic.No/Date:0510238238 18.03.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC No. 12/82 and deferred for 4.8.2009.			

231	Case No.:17/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01737/AM09/	RLA File :09/24/040/00452/AM09/	Lic.No/Date:0910037417 18.03.2009	Defer Date:18.08.2009
	Decision : The case has already been considered in NC Meeting No.13/82 and deferred for 18.8.2009.			

232	Case No.:8/1/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01728/AM09/	RLA File :34/24/040/00211/AM09/	Lic.No/Date:3410023742 18.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

233

Case No.:9/1/82-ALC4/2009	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
HQ File :01/82/050/01729/AM09/	RLA File :31/24/040/00334/AM09/	Lic.No/Date:3110037729 18.03.2009	

Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/06/2009/Ch.II dated 26.05.2008 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-

Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.
Monomethyl Ether of Hydroquinone	1 Kg.	1.	Phenol	0.975 Kg.
		2.	Dimethyl Sulphate	0.653 Kg.
		3.	Caustic Soda Flakes	0.415 Kg.
		4.	Hydrogen Peroxide (50%)	0.610 Kg.
		5.	Acetone	0.300 Kg.

RA concerned may take necessary action as per above decision of NC.

234	Case No.:18/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01738/AM09/	RLA File :09/24/040/00454/AM09/	Lic.No/Date:0910037451 19.03.2009	Defer Date:18.08.2009
	Decision : Case has already been considered in NC Meeting No. 13/82 and deferred for 18.08.2009.			

235	Case No.:4/54/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01706/AM09/	RLA File :07/24/040/00660/AM09/	Lic.No/Date:0710063727 19.03.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

236

Case No.:12/1/82-ALC4/2009	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date: 15/82-ALC4/2009 07.07.2009	Status: Approved	
HQ File :01/82/050/01732/AM09/	RLA File :34/24/040/00231/AM09/	Lic.No/Date: 3410023786 20.03.2009		
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/112/2005/Ch.II dated 26.06.2007 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-				
Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.
Verdyl Acetate	1 Kg.	1.	Dicyclopentadiene	0.800 Kg.
		2.	Acetic Acid	0.112 Kg.
RA concerned may take necessary action as per above decision of NC.				

237	Case No.:13/1/82-ALC4/2009	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01733/AM09/	RLA File :34/24/040/00232/AM09/	Lic.No/Date:3410023787 20.03.2009	Defer Date 18.08.2009

Decision :Committee decided to defer the case for 18.08.2009 for comments of Deptt. of C&PC.

238	Case No.:16/54/82-ALC4/2008	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01718/AM09/	RLA File :05/24/040/00615/AM09/	Lic.No/Date:0510238452 20.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

239	Case No.:42/1/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01762/AM09/	RLA File :03/94/040/01026/AM09/	Lic.No/Date:0310512522 20.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

240	Case No.:3/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01723/AM09/	RLA File :31/21/040/00430/AM09/	Lic.No/Date:3110037842 24.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt. of C&PC.			

241	Case No.:29/1/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01749/AM09/	RLA File :34/24/040/00233/AM09/	Lic.No/Date:3410023835 25.03.2009	
	Decision : Case has already been approved in NC Meeting No. 10/82.			

242	Case No.:49/1/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01769/AM09/	RLA File :03/95/040/01002/AM09/	Lic.No/Date:0310513238 25.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of Deptt of C&PC.			

243	Case No.:36/1/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01756/AM09/	RLA File :34/24/040/00236/AM09/	Lic.No/Date:3410023843 26.03.2009	Defer Date:18.08.2009

Decision :Committee decided to defer case for 18.08.2009 for comments of DOP.

244	Case No.: 47/1/82-ALC4/2009	Party Name:SPAN DIAGNOSTICS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/01767/AM09/	RLA File :52/24/040/00029/AM09/	Lic.No/Date:5210026052 27.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt. of Bio-Technology.			

245

Case No.: 51/1/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved	
HQ File :01/82/050/01771/AM09/	RLA File :03/95/040/00833/AM09/	Lic.No/Date:0310513651 30.03.2009		
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/5/2009/Ch.II dated 21.07.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-				
Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.
Trimethylol Propane Trioleate (TMPTO)	1 Kg.	1.	Trimethylol Propane	0.152 Kg.
		2.	Oleic Acid	0.910 Kg.
RA concerned may take necessary action as per above decision of NC.				

246	Case No.:52/1/82-ALC4/2009		Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.		Meet No/Date:15/82-ALC4/2009 07.07.2009		Status: Approved			
	HQ File :01/82/050/01772/AM09/		RLA File :03/95/040/00834/AM09/		Lic.No/Date:0310513653 30.03.2009					
	Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/5/2009/Ch.II dated 21.07.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-									
	Name of export product		Quantity of Export product		S.No.		Name of Item of import		Quantity of import item in Kgs.	
	Pentarythritol Tetraoleate		1 Kg.		1.		Pentaerythritol		0.120 Kg.	

	(PEIO)	2.	Oleic Acid	0.956 Kg.
RA concerned may take necessary action as per above decision of NC.				

247	Case No.: 53/1/82-ALC4/2009	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/01773/AM09/	RLA File :03/94/040/01127/AM09/	Lic.No/Date:0310513766 30.03.2009	
	Decision : Case has already been approved in NC Meeting No. 10/82.			

248	Case No.: 54/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01774/AM09/	RLA File :09/24/040/00460/AM09/	Lic.No/Date:0910037582 31.03.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of Deptt. of C&PC.			

249	Case No.: 55/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/01775/AM09/	RLA File :09/24/040/00475/AM09/	Lic.No/Date:0910037583 31.03.2009	Defer Date:18.08.2009
	Decision : Case has already been considered in NC Meeting No. 13/82 and deferred for 18.08.2009.			

250	Case No.: 1/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00001/AM10/	RLA File :05/24/040/00762/AM09/	Lic.No/Date:0510239347 01.04.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

251	Case No.: 3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349 01.04.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

	Case No.: 6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
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252	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

253	Case No.:7/2/82-ALC4/2009	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00007/AM10/	RLA File :09/24/040/00478/AM09/	Lic.No/Date:0910037612 01.04.2009	Defer Date:18.08.2009
Decision : Committee considered the case as per agenda and observed that firm has been asked to furnish a copy of application etc. which is still awaited. It was decided to await and defer the case for 18.08.2009.				

254	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.				

255	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DC (MSME).				

256	Case No.:1/3/82-ALC4/2009	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00013/AM10/	RLA File :03/94/040/01069/AM09/	Lic.No/Date:0310514552 03.04.2009	Defer Date:04.08.2009
Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.				

257	Case No.:2/3/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00014/AM10/	RLA File :03/94/040/01020/AM09/	Lic.No/Date:0310514556 03.04.2009	Defer Date:04.08.2009
Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.				

258	Case No.:11/2/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status : Approved
	HQ File :01/82/050/00011/AM10/	RLA File :07/24/040/00686/AM09/	Lic.No/Date:0710064060 08.04.2009	
	Decision : Case has already been approved in NC Meeting No. 13/82.			

259	Case No.:12/2/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/00012/AM10/	RLA File :07/24/040/00006/AM10/	Lic.No/Date:0710064061 08.04.2009	
	Decision : Case has already been approved in NC Meeting No. 13/82.			

260	Case No.:5/3/82-ALC4/2009	Party Name:MEHTA PHARMACEUTICAL INDUSTRIES	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/00017/AM10/	RLA File :03/95/040/01057/AM09/	Lic.No/Date:0310515007 08.04.2009	
	Decision : The case has already been approved in NC Meeting No. 12/82.			

261	Case No.:6/3/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00018/AM10/	RLA File :03/94/040/00007/AM10/	Lic.No/Date:0310515022 09.04.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.			

262	Case No.:8/3/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00020/AM10/	RLA File :03/94/040/01060/AM09/	Lic.No/Date:0310515161 09.04.2009	Defer Date:18.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 18.8.2009.			

263	Case No.:2/4/82-ALC4/2009	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00023/AM10/	RLA File :52/24/040/00032/AM09/	Lic.No/Date:5210026130 15.04.2009	Defer Date:04.08.2009

	Decision : The case has already been considered in NC Meeting No.12/82 and deferred for 4.8.2009.
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264	Case No.:3/4/82-ALC4/2009	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00024/AM10/	RLA File :03/94/040/00017/AM10/	Lic.No/Date:0310515828 16.04.2009	
	Decision : The case has already been considered in NC Meeting No.12/82 and approved.			

265	Case No.:4/4/82-ALC4/2009	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00025/AM10/	RLA File :03/94/040/00811/AM09/	Lic.No/Date:0310515837 16.04.2009	
	Decision : The case has already been considered in NC Meeting No.12/82 and approved.			

266	Case No.:5/4/82-ALC4/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00026/AM10/	RLA File :02/24/040/00004/AM10/	Lic.No/Date:0210125562 16.04.2009	
	Decision : The case has already been considered in NC Meeting No.12/82and approved.			

267	Case No.:10/4/82-ALC4/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00031/AM10/	RLA File :03/95/040/00014/AM10/	Lic.No/Date:0310516148 17.04.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No.12/82and deferred for 4.8.2009.			

268	Case No.:1/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00034/AM10/	RLA File :09/24/040/00005/AM10/	Lic.No/Date:0910037716 22.04.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No. 13/82 and deferred for 04.08.2009.			

	Case No.:4/5/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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269			07.07.2009	
	HQ File :01/82/050/00037/AM10/	RLA File :34/24/040/00242/AM09/	Lic.No/Date:3410024018 22.04.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No. 13/82 and deferred for 04.08.2009.			

270	Case No.:5/5/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00038/AM10/	RLA File :34/24/040/00009/AM10/	Lic.No/Date:3410024019 22.04.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No. 13/82 and deferred for 04.08.2009.			

271	Case No.:6/5/82-ALC4/2009	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00039/AM10/	RLA File :34/24/040/00007/AM10/	Lic.No/Date:3410024025 22.04.2009	Defer Date:04.08.2009
	Decision : The case has already been considered in NC Meeting No. 13/82 and deferred for 04.08.2009.			

272	Case No.:8/5/82-ALC4/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00041/AM10/	RLA File :02/24/040/00013/AM10/	Lic.No/Date:0210125805 23.04.2009	Defer Date:18.08.2009
	Decision : The case has already been considered in NC Meeting No. 13/82 and deferred for 18.08.2009.			

273	Case No.:9/5/82-ALC4/2009	Party Name:GURUDEV DYESTUFF INDIA PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/00042/AM10/	RLA File :08/24/040/00247/AM09/	Lic.No/Date:0810079511 23.04.2009	
	Decision : Case has already been approved in NC Meeting No. 13/82.			

274	Case No.:10/5/82-ALC4/2009	Party Name:HIKAL LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00043/AM10/	RLA File :03/94/040/01024/AM09/	Lic.No/Date:0310517064 24.04.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of Deptt of C & PC.			

	Case No.:14/5/82-ALC4/2009	Party Name:MALLADI DRUGS &	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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275		PHARMACEUTICALS LIMITED	07.07.2009	
	HQ File :01/82/050/00047/AM10/	RLA File :04/24/040/00002/AM10/	Lic.No/Date:0410104217 24.04.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC Meeting No. 13/82 and deferred for 4.8.2009.			

276	Case No.:15/5/82-ALC4/2009	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved
	HQ File :01/82/050/00048/AM10/	RLA File :03/94/040/00401/AM09/	Lic.No/Date:0310517118 24.04.2009	
	Decision : Case has already been approved in NC Meeting No. 13/82.			

277	Case No.:18/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00051/AM10/	RLA File :05/24/040/00019/AM10/	Lic.No/Date:0510240287 24.04.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC Meeting No. 13/82 and deferred for 4.8.2009.			

278	Case No.:19/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00052/AM10/	RLA File :05/24/040/00015/AM10/	Lic.No/Date:0510240292 24.04.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC Meeting No. 13/82 and deferred for 4.8.2009.			

279	Case No.:20/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00053/AM10/	RLA File :05/24/040/00014/AM10/	Lic.No/Date:0510240296 24.04.2009	Defer Date:04.08.2009
	Decision : Case has already been considered in NC Meeting No. 13/82 and deferred for 4.8.2009.			

280	Case No.:1/6/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00056/AM10/	RLA File :03/95/040/00011/AM10/	Lic.No/Date:0310517490 27.04.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt of C&PC.			

	Case No.:3/6/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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281			07.07.2009	
	HQ File :01/82/050/00058/AM10/	RLA File :03/95/040/00091/AM09/	Lic.No/Date:0310517620 28.04.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt of C&PC.			

282	Case No.:4/6/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00059/AM10/	RLA File :07/24/040/00033/AM10/	Lic.No/Date:0710064390 28.04.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of DOP.			

283	Case No.:11/6/82-ALC4/2009	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00066/AM10/	RLA File :03/95/040/00041/AM10/	Lic.No/Date:0310517953 01.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt of C&PC.			

284	Case No.:15/6/82-ALC4/2009	Party Name:PASCHIM CHEMICALS PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved															
	HQ File :01/82/050/00070/AM10/	RLA File :03/95/040/01006/AM09/	Lic.No/Date:0310518330 04.05.2009																
	Decision :Committee considered case as per agenda and observed that a similar case of this firm has been approved in NC Meeting No.42/82 held on 13.1.2009 on the basis of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/94/2008-PI-III dated 30.08.2008. The Committee decided to ratify norms of this AA on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="3">4-Amino-6-Chloro-1,3-Benzene Disulfonamide (DSA) (Chloraminophenamide)</td><td rowspan="3">1 Kg.</td><td>1.</td><td>Meta Chloro Aniline</td><td>0.53 kg</td></tr> <tr> <td>2.</td><td>Phosphorous Trichloride</td><td>0.742 kg</td></tr> <tr> <td>3.</td><td>Activated Carbon-Nort CGI</td><td>0.050 kg</td></tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Export Qty.	Sl.No.	Import items	Qty. allowed	4-Amino-6-Chloro-1,3-Benzene Disulfonamide (DSA) (Chloraminophenamide)	1 Kg.	1.	Meta Chloro Aniline	0.53 kg	2.	Phosphorous Trichloride	0.742 kg	3.	Activated Carbon-Nort CGI
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed															
4-Amino-6-Chloro-1,3-Benzene Disulfonamide (DSA) (Chloraminophenamide)	1 Kg.	1.	Meta Chloro Aniline	0.53 kg															
		2.	Phosphorous Trichloride	0.742 kg															
		3.	Activated Carbon-Nort CGI	0.050 kg															

285	Case No.:16/6/82-ALC4/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00071/AM10/	RLA File :03/95/040/00020/AM10/	Lic.No/Date:0310518335 04.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer case for 18.08.2009 for comments of Deptt of C & PC.			

Decision : Committee decided to defer the case for 18.8.2009 for comments of Deput. of C &PC.

286	Case No.:1/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00072/AM10/	RLA File :05/24/040/00051/AM10/	Lic.No/Date:0510240869 05.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

287	Case No.:2/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00073/AM10/	RLA File :08/24/040/00018/AM10/	Lic.No/Date:0810079753 05.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

288	Case No.:3/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00074/AM10/	RLA File :08/24/040/00022/AM10/	Lic.No/Date:0810079759 05.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to forward a copy of application to DOP and defer the case for 18.8.2009.			

289	Case No.:12/7/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00083/AM10/	RLA File :09/24/040/00037/AM10/	Lic.No/Date:0910037861 06.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Deputt. of C &PC.			

290	Case No.:6/7/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00077/AM10/	RLA File :07/24/040/00047/AM10/	Lic.No/Date:0710064569 06.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

291	Case No.:7/7/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00078/AM10/	RLA File :05/24/040/00064/AM10/	Lic.No/Date:0510240911 06.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Deputt. of C &PC.			

Decision : Committee decided to defer the case for 18.8.2009 for comments of Dept. of C & C.

292	Case No.: 8/7/82-ALC4/2009	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00079/AM10/	RLA File :03/95/040/00025/AM10/	Lic.No/Date:0310518715 06.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DC (MSME).			

293	Case No.: 14/7/82-ALC4/2009	Party Name:SEQUEL PHARMACHEM PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00085/AM10/	RLA File :03/95/040/00058/AM10/	Lic.No/Date:0310519005 08.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

294	Case No.: 15/7/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00086/AM10/	RLA File :05/24/040/00032/AM10/	Lic.No/Date:0510241018 08.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

295	Case No.: 16/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00087/AM10/	RLA File :05/24/040/00066/AM10/	Lic.No/Date:0510241019 08.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

296	Case No.: 18/7/82-ALC4/2009	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00089/AM10/	RLA File :03/95/040/00031/AM10/	Lic.No/Date:0310519082 08.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DIPP.			

297	Case No.: 19/7/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00090/AM10/	RLA File :03/94/040/00045/AM10/	Lic.No/Date:0310519084 08.05.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of DOP.			

298	Case No.:21/7/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00092/AM10/	RLA File :03/95/040/00044/AM10/	Lic.No/Date:0310519136 08.05.2009	Defer Date 18.08.2009
	Decision : Committee decided to defer the case for 18.08.2009 for comments of DOP.			

299	Case No.:31/13/82-ALC4/2009	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00221/AM10/	RLA File :05/24/040/00144/AM10/	Lic.No/Date:0510243923 18.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.2009 for comments of Deptt. of C &PC.			

300

Case No.:32/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved	
HQ File :01/82/050/00222/AM10/	RLA File :05/24/040/00157/AM10/	Lic.No/Date:0510243925 18.06.2009		
Decision : Committee considered case as per agenda and in light of its earlier decision taken in its 25/08 meeting held on 13.10.2007 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Simvastatin	1 Kg.	1.	Lovastatin	1.648 kg
		2.	Acetone	1.042 kg
		3.	Activated Carbon	0.035 kg
		4.	Cyclohexane	1.33 kg
		5.	Cycloproxylamine	1.23 kg
		6.	Methanol	19.82 kg
		7.	N Butyl Lithium	2.382 kg
		8.	Pyrrolidine	1.53 kg
		9.	Tetrahydrofuran	6.58 kg
		10.	Caustic flakes	1.484 kg
		11.	Iodine	0.63 kg
		12.	Ethyl acetate	4.49 kg
RA concerned may take further necessary action as per above decision of NC.				

301	Case No.:33/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00223/AM10/	RLA File :05/24/040/00158/AM10/	Lic.No/Date:0510243926 18.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.			

302	Case No.:34/13/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00224/AM10/	RLA File :03/94/040/00197/AM10/	Lic.No/Date:0310524759 18.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

303	Case No.:35/13/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00225/AM10/	RLA File :03/94/040/00193/AM10/	Lic.No/Date:0310524761 18.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

304	Case No.:36/13/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00226/AM10/	RLA File :03/94/040/00223/AM10/	Lic.No/Date:0310524777 18.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.			

305	Case No.:1/15/82-ALC4/2009	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00230/AM10/	RLA File :05/24/040/00122/AM10/	Lic.No/Date:0510244074 19.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DC(MSME).			

306	Case No.:2/15/82-ALC4/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00231/AM10/	RLA File :03/94/040/00226/AM10/	Lic.No/Date:0310524987 19.06.2009	Defer Date:18.08.2009

Decision :Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.

307	Case No.: 3/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00232/AM10/	RLA File :03/94/040/00108/AM10/	Lic.No/Date:0310525011 19.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.			

308	Case No.: 37/13/82-ALC4/2009	Party Name:VINEET LABORATORIES PRIVATE LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Approved															
	HQ File :01/82/050/00227/AM10/	RLA File :09/24/040/00079/AM10/	Lic.No/Date:0910038298 19.06.2009																
	Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/8/2003/Ch.II dated 31.3.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Name of export product</th><th>Quantity of Export product</th><th>S.No.</th><th>Name of Item of import</th><th>Quantity of import item in Kgs.</th></tr> </thead> <tbody> <tr> <td rowspan="3">n-Butyl Lithium (15% w/w in n-Hexane)</td><td rowspan="3">1 Kg.</td><td>1.</td><td>Lithium Metal</td><td>0.023 Kg.</td></tr> <tr> <td>2.</td><td>n-Butyl Chloride</td><td>0.240 Kg.</td></tr> <tr> <td>3.</td><td>n-Hexane</td><td>0.926 Kgs.</td></tr> </tbody> </table> RA concerned may take necessary action as per above decision of NC.				Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.	n-Butyl Lithium (15% w/w in n-Hexane)	1 Kg.	1.	Lithium Metal	0.023 Kg.	2.	n-Butyl Chloride	0.240 Kg.	3.	n-Hexane
Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.															
n-Butyl Lithium (15% w/w in n-Hexane)	1 Kg.	1.	Lithium Metal	0.023 Kg.															
		2.	n-Butyl Chloride	0.240 Kg.															
		3.	n-Hexane	0.926 Kgs.															

309	Case No.: 38/13/82-ALC4/2009	Party Name:SYMED LABS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status: Deferred
	HQ File :01/82/050/00228/AM10/	RLA File :09/24/040/00071/AM10/	Lic.No/Date:0910038300 19.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.			

Case No.:39/13/82-ALC4/2009

Party Name:WIN-MEDICARE PVT. LTD

Meet No/Date:15/82-ALC4/2009

Status:Deferred

310			07.07.2009	
	HQ File :01/82/050/00229/AM10/	RLA File :05/24/040/00149/AM10/	Lic.No/Date:0510244052 19.06.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.				

311	Case No.:4/15/82-ALC4/2009	Party Name:KUSUMA PHARMA	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00233/AM10/	RLA File :03/94/040/00232/AM10/	Lic.No/Date:0310525014 19.06.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.				
312	Case No.:5/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00234/AM10/	RLA File :07/24/040/00112/AM10/	Lic.No/Date:0710065507 22.06.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.				

313	Case No.:10/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00239/AM10/	RLA File :05/24/040/00168/AM10/	Lic.No/Date:0510244334 23.06.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.				

314	Case No.:11/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00240/AM10/	RLA File :05/24/040/00169/AM10/	Lic.No/Date:0510244336 23.06.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.				

315	Case No.:6/15/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00235/AM10/	RLA File :05/24/040/00165/AM10/	Lic.No/Date:0510244221 23.06.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.				

	Case No.:7/15/82-ALC4/2009	Party Name:SOFTOPE HEALTH CARE PVT	Meet No/Date:15/82-ALC4/2009	Status:Deferred
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316	Case No.://15/82-ALC4/2009	Party Name:SOFI GEL HEALTH CARE PVT. LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00236/AM10/	RLA File :04/24/040/00059/AM10/	Lic.No/Date:0410105528 23.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of Bio-technology.			

317	Case No.:8/15/82-ALC4/2009	Party Name:OMKAR SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00237/AM10/	RLA File :03/95/040/00169/AM10/	Lic.No/Date:0310525439 23.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.			

318	Case No.:9/15/82-ALC4/2009	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00238/AM10/	RLA File :08/24/040/00067/AM10/	Lic.No/Date:0810080957 23.06.2009	
	Decision : The Committee considered the case as per agenda and observed that a similar case of this firm has been approved by Norms Committee in Meeting No. 22/08 held on 4.10.2007 (Case No. A-768) based on written comments forwarded by PI Division vide their U.O. No.35011/73/2007-PI-III dated 14.08.2007. The Committee decided to ratify norms of this Advance Licence under para 4.7 of HBP on repeat basis as per details below or as applied by the firm whichever is lower. Export product: Cilostazol-----1Kg. Import items: 1. 6-hydroxy-3,4-dihydro 2(1H)-quinolinone-----0.59kg 2. 5-(4-chlorobutyl)-1-cyclo Hexyl 1H-Tetrazol-----0.88 Kgs. RA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

319	Case No.:12/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00241/AM10/	RLA File :09/24/040/00105/AM10/	Lic.No/Date:0910038337 24.06.2009	Defer Date:18.08.2009

Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.

320	Case No.:13/15/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Approved
	HQ File :01/82/050/00242/AM10/	RLA File :09/24/040/00096/AM10/	Lic.No/Date:0910038338 24.06.2009	
Decision : Committee considered case as per agenda and observed that a similar case of this firm has been approved by NC in light of its earlier decision taken in its 23/82 meeting held on 09.10.2007 vide Case No.455/24/83. The Committee in consultation with technical authorities present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by the firm whichever is lower. Export product: Doxofylline-----1kg. Import items: 1. Theophylline-----1.17kg/kg 2. Chloro acetaldehyde dimethyl acetal-----0.81kg/kg 3. Potassium carbonate-----0.89kg/kg 4. Methanol-----0.63kg/kg 5. Dimethyl formamide-----0.56kg/kg RA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

321	Case No.:14/15/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00243/AM10/	RLA File :09/24/040/00098/AM10/	Lic.No/Date:0910038339 24.06.2009	Defer Date:18.08.2009
Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.				

	Case No.:15/15/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
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322	HQ File :01/82/050/00244/AM10/	RLA File :09/24/040/00103/AM10/	Lic.No/Date:0910038340 24.06.2009	Defer Date:18.08.2009
Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.				

323	Case No.:16/15/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00245/AM10/	RLA File :08/24/040/00071/AM10/	Lic.No/Date:0810080966 24.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

324	Case No.:17/15/82-ALC4/2009	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00246/AM10/	RLA File :31/24/040/00045/AM10/	Lic.No/Date:3110038975 24.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

325	Case No.:18/15/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00247/AM10/	RLA File :05/24/040/00125/AM10/	Lic.No/Date:0510244392 24.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

326	Case No.:19/15/82-ALC4/2009	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00248/AM10/	RLA File :05/24/040/00146/AM10/	Lic.No/Date:0510244396 24.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.			

327	Case No.:20/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00249/AM10/	RLA File :03/94/040/00215/AM10/	Lic.No/Date:0310525912 25.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

	Case No.:21/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
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328	HQ File :01/82/050/00250/AM10/	RLA File :09/24/040/00104/AM10/	Lic.No/Date:0910038365 26.06.2009	Defer Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.				

329	Case No.:22/15/82-ALC4/2009	Party Name:GURUDEV DYESTUFF INDIA PVT.LTD.	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00251/AM10/	RLA File :08/24/040/00068/AM10/	Lic.No/Date:0810081005 26.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.			

330	Case No.:23/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00252/AM10/	RLA File :09/24/040/00109/AM10/	Lic.No/Date:0910038369 29.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.			

331	Case No.:24/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00253/AM10/	RLA File :03/94/040/00251/AM10/	Lic.No/Date:0310526174 29.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

332	Case No.:25/15/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00254/AM10/	RLA File :09/24/040/00087/AM10/	Lic.No/Date:0910038375 29.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of Deptt. of C&PC.			

333	Case No.:26/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00255/AM10/	RLA File :07/24/040/00122/AM10/	Lic.No/Date:0710065660 29.06.2009	Defer Date:18.08.2009
	Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.			

334	Case No.:27/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred
	HQ File :01/82/050/00256/AM10/	RLA File :07/24/040/00124/AM10/	Lic.No/Date:0710065661	Defer

334	HQ File :01/82/050/00256/AM10/	RLA File :04/24/040/00053/AM10/	Meet No/Date:15/82-ALC4/2009 07.07.2009	29.06.2009	Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.					

335	Case No.:28/15/82-ALC4/2009	Party Name:TTK LIG LIMITED	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred	
	HQ File :01/82/050/00257/AM10/	RLA File :04/24/040/00054/AM10/	Lic.No/Date:0410105743 29.06.2009	Defer	Date:18.08.2009
Decision : Committee decided to defer the case for 18.8.09 for comments of DOP.					

336	Case No.:29/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred	
	HQ File :01/82/050/00258/AM10/	RLA File :05/24/040/00182/AM10/	Lic.No/Date:0510244702 29.06.2009	Defer	Date:18.08.2009
Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.					

337	Case No.:30/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred	
	HQ File :01/82/050/00259/AM10/	RLA File :05/24/040/00183/AM10/	Lic.No/Date:0510244703 29.06.2009	Defer	Date:18.08.2009
Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.					

338	Case No.:31/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:15/82-ALC4/2009 07.07.2009	Status:Deferred	
	HQ File :01/82/050/00260/AM10/	RLA File :05/24/040/00184/AM10/	Lic.No/Date:0510244705 29.06.2009	Defer	Date:18.08.2009
Decision : Committee decided to call for a copy of application and other technical details as per Appendix 33 from firm/RA and defer the case for 18.8.2009.					
